

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CONTEMPT PETITION (C) NOS.17-21 OF 2005 IN S.L.P. (C) NOS.8115-8119/2002
(For Prel. Hearing)

DAMODHAR & ANR.

Petitioner(s)

VERSUS

SHARADCHANDRAJI KANADE & ORS.

Respondent(s)

(With appln(s) for exemption from filing O.T.)

Date: 11/03/2005 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE Y.K. SABHARWAL

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE P.P. NAOLEKAR

For Petitioner(s)

Mr. Sanjay V. Kharde,Adv.

Ms. Chandan Ramamurthi,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Exemption allowed.

e
Issue notice to the respondents to show cause why the two of the
petitioners have not been appointed in terms of the directions made by this
Court.

[T.I. Rajput]

Court Master

[V.P. Tyagi]

Court Master